



CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 350/01652/2015

Date of order : 23.2.2017

Present : Hon'ble Mr. A.K. Patnaik, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Shri Bipul Biswas,  
Son of Late B. Biswas,  
Aged about 61 years,  
Residing at 36'D  
JHEEL ROAD,  
KOLKATA – 700 031,  
EX. Chief Coach Athletics,  
Sports Authority of India.

.. Applicant

- V E R S U S -

1. Union of India,  
Ministry of Sports,  
New Delhi – 110 001.
- 1A. The Regional Director,  
Sports Authority of India,  
Salt Lake,  
Kolkata – 700 098.
2. Sports Authority of India,  
Netaji Subhas Eastern Centre,  
Salt Lake,  
Kolkata – 700 098.
3. The Assistant Director (P&C),  
Sports Authority of India,  
Netaji Subhas Eastern Centre,  
Kolkata – 700 098.

.. Respondents

For the Applicant : Mr. B.P. Manna, Counsel

For the Respondents : Mr. S.K. Dutta, Counsel

O R D E R (Oral)

Per A.K. Patnaik, Judicial Member:

Heard Mr. B.P. Manna, Ld. Counsel for the applicant and Mr. S.K. Dutta, Ld. Counsel for the respondents. There are certain inadvertent

..

mistakes in the O.A.. Hence, the Ld. Counsel for the applicant seeks liberty of this Bench to file a better application by withdrawing the present O.A.

2. The O.A. is thus disposed of as withdrawn, granting liberty to the applicant to file a fresh O.A., if so advised.

(Jaya Das Gupta)  
Administrative Member

(A.K. Patnaik)  
Judicial Member

SP